

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**ITEM No. 5  
(IB)-745(PB)/2020**

**IN THE MATTER OF:**

Drip Capital Inc.

.... Applicant/Petitioner

Vs.

Al-Saqib Exports Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 16.03.2020**

**Coram:**

**SH. B.S.V. PRAKASH KUMAR  
HON'BLE ACTG. PRESIDENT**

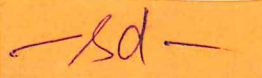
**SH. HEMANT KUMAR SARANGI  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:-**


For the Applicant -

**ORDER**

List on 01.04.2020.



**(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**